

A. DECLARATION OF THE DETAILS OF MOVABLE & IMMOVABLE ASSETS OF K.N. TRIPATHI (M.L.A.), DALTONGANJ, PALAMAU, JHARKHAND

Sl. No.	Description	Self	Spouse(S) Name(S)	Dependent – 1 Name	Dependent – 2 Name	Dependent – 3 Name
1.	Cash	Rs. 2.5 Lakhs	-	-	-	-
2.	Deposits in Banks, Financial Institutions and Non – Banking Financial Companies	1) SBI – Daltonganj Rs. 23,999.00 2) SBI – Vidhansabha Rs. 13077.00 3) HDFC, Daltonganj – Rs. 5,000.00 4) ING VYSYA – Rs. 55,000.00 5) OVERSEAS Bank Rs. 6) ANDHRA BANK, DELHI Rs. 1648.00	-	Shree Jagnarain Tripathi – Father	Talwanti Devi Mother	-
3.	Bonds, Debentures and Shares in Companies	-	-	-	-	-
4.	Other Financial instruments, NSS, Postal Savings, LIC Policies etc.	-	-	-	-	-
5.	Motor Vehicles (Details of make etc.)	1) Bike – RJ 13 3M3215 2) Jeep – DL2E 3) Fortuner – A/F Purchased by taking 10 Lakh loan from SBI Daltonganj and Rs. 5.00 Lakh loan from Vidhansabha.	-	Tractor No.-BR-15-6457 Purchased in 1997 Mahindra	-	-
6.	Jewellery (Give details of value)	-	Saroj Devi Gold & Silver @ Rs. 6.0 Lakh	-	Gold Silver Rs. 2 Lakhs	-
7.	Other Assets, such as value of claims / interests	Pistols Rs. 80,000.00	-	Cow -8 Ox – 2 Calf – 6 Buffalo-1	-	-